

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 268 of 2014 & IA No. 434 of 2014**

**Dated: 18<sup>th</sup> November 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**PMC Power Pvt. Ltd., & Ors.**

**.... Appellant (s)**

**Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for R-1  
Mr. A. Subba Rao R-2 to R-4

**ORDER**

We have heard learned counsel for the parties.

List the matter on **20.11.2015** for further hearing.

**(T. Munikrishnaiah  
Technical Member  
Pr/vg**

**(Justice Ranjana P. Desai)  
Chairperson**